

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:191
ANSWERED ON:23.02.2010
CONTINGENCY PLAN FOR ALTERNATIVE CROP
Hazari Shri Maheshwar

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether some State Governments including Government of Bihar have been provided any contingency plan for alternative crop;
- (b) if so, the details thereof, crop-wise and State-wise; and
- (c) the amount allocated for the purpose?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a) & (b): During the Kharif crop assessment meeting held in the month of August, 2009 with the State Chief Secretaries, states were given guidelines for contingency/catch crops based on the general contingency plans prepared by Central Research Institute for Dryland Agriculture (CRIDA), Indian Council of Agricultural Research (ICAR), Institute for Eastern Region, Patna, National Rainfed Area Authority (NRAA) also circulated the state specific drought Management Strategies during the same meeting. Since Agriculture is a state subject, states prepared the contingency plans for catch crops at their level as per their requirement based on the general contingency plan directions provided.

(c): States were informed to project their additional demand for inputs based on their contingency plans. Accordingly, states were provided additional funds from central schemes like RKVY, NFSM for procuring inputs on demand.